

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**IN THE MATTER OF** : **M/s Sai Regency Power Corporation  
Pvt Ltd**

**PETITION NUMBER** : **IBA/92/2019**

**APPLICATION NUMBER** : **a) IA(IBC)/1040(CHE)/2022  
b) IA(IBC)/1556(CHE)/2023**  
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**ORDER**

Ld. Counsel Ms. Janani Shankar for the Resolution Applicant. Ld. Counsel Mr. Srinivasan for the Liquidator. Ld. Counsel Mr. Surya Teja Nalla for the Respondent.

In this case there is an appeal pending before the Hon'ble NCLAT which is posted for hearing on 29.04.2024. We may await the outcome of the Hon'ble NCLAT hearing in the matter.

List the Applications for hearing on **10.05.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**